

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.85 of 2015

Dated : 30th November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

NTPC Ltd.

.... Appellant (s)

Versus

**West Bengal State Electricity Distribution Co.
Ltd. & Ors.**

.... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. R.B.Sharma for R-4

ORDER

List the matter on 03.02.2016. In the meantime, pleadings be completed.

**(T. Munikrishnaiah
Technical Member
pr/kt**

**(Justice Ranjana P. Desai)
Chairperson**